



IN THE HIGH COURT OF KERALA AT ERNAKULAM

PRESENT

THE HONOURABLE MR. JUSTICE T.R.RAVI

MONDAY, THE 6TH DAY OF JULY 2026 / 15TH ASHADHA, 1948

OP(C) NO. 1129 OF 2026

AGAINST THE ORDER DATED 02.06.2025 IN EA 96/2025 IN OS NO.539
OF 1994 OF MUNSIFF COURT, PERUMBAVOOR

PETITIONERS/3rd PARTIES:

- 1 SUPERINTENDENT OF POLICE
ERNAKULAM RURAL, ALUVA, PIN - 683 101
- 2 STATION HOUSE OFFICER
THADIYITTAPARAMBU,
ERNAKULAM RURAL, ALUVA, PIN - 683 105

BY ADVS.

SHRI.K.JAJU BABU, ADVOCATE GENERAL

RESPONDENTS/PETITIONERS 1 TO 4 & RESPONDENTS 1 TO 42 IN THE EP:

- 1 SANKARAN NAIR (DIED)
S/O. GOVINDAN NAIR, KUNNATHU HOUSE,
MALAYIDAMTHURUTHU KARA,
KIZHAKKAMBALAM VILLAGE, PIN - 683 562
- 2 SAROJINI AMMA (DIED)
W/O. SANKARAN NAIR, KUNNATHU HOUSE,
MALAYIDAMTHURUTHU KARA,
KIZHAKKAMBALAM VILLAGE, PIN - 683 562



- 3 **SUBHADRA**
D/O. LATE SANKARAN NAIR,
KUNNATHU HOUSE, MALAYIDAMTHURUTHU KARA,
KIZHAKKAMBALAM VILLAGE, PIN - 683 562
- 4 **AMBIKA**
D/O. LATE SANKARAN NAIR,
KUNNATHU HOUSE, MALAYIDAMTHURUTHU KARA,
KIZHAKKAMBALAM VILLAGE, PIN - 683 562
- 5 **KALUKURUMBAN (DIED)**
S/O. KODUNGALI, PARIYARATHU KAVUNGAL HOUSE,
SOUTH VAZHAKKULAM KARA,
SOUTH VAZHAKKULAM VILLAGE, PIN - 683 562
- 6 **KUMARAN (DIED)**
S/O. LATE KALUKURUMBAN,
PARIYARATHU KAVUNGAL HOUSE,
SOUTH VAZHAKKULAM KARA,
SOUTH VAZHAKKULAM VILLAGE, PIN - 686 670
- 7 **THEVAN (DIED)**
S/O. LATE KALUKURUMBAN,
PARIYARATHU KAVUNGAL HOUSE,
SOUTH VAZHAKKULAM KARA,
SOUTH VAZHAKKULAM VILLAGE, PIN - 686 670
- 8 **AYYAPPAN**
S/O. LATE KALUKURUMBAN,
PARIYARATHU KAVUNGAL HOUSE,
SOUTH VAZHAKKULAM KARA,
SOUTH VAZHAKKULAM VILLAGE, PIN - 686 670
- 9 **CHANDRAN**
S/O. LATE KALUKURUMBAN,
PARIYARATHU KAVUNGAL HOUSE. SOUTH VAZHAKKULAM KARA,
SOUTH VAZHAKKULAM VILLAGE, PIN - 686 670
- 10 **KALUKURUMBA (DIED)**
W/O. LATE KALUKURUMBAN,
PARIYARATHU KAVUNGAL HOUSE,
SOUTH VAZHAKKULAM KARA,
SOUTH VAZHAKKULAM VILLAGE, PIN - 686 670



- 11 **GOPALAN**
S/O. LATE KALUKURUMBAN,
PARIYARATHU KAVUNGAL HOUSE VAZHAKKULAM KARA,
SOUTH VAZHAKKULAM VILLAGE, PIN - 686 670
- 12 **THANKAPPAN (DIED)**
S/O. LATE KALUKURUMBAN,
PARIYARATHU KAVUNGAL HOUSE, SOUTH VAZHAKKULAM KARA,
SOUTH VAZHAKKULAM VILLAGE, PIN - 686 670
- 13 **KODUNGU KUMARAN (DIED)**
AGED 75 YEARS, S/O. LATE KUMARN
S/O. KALUKURUMBAN, PARIYARATHU KAVUNGAL HOUSE,
SOUTH VAZHAKKULAM KARA,
SOUTH VAZHAKKULAM VILLAGE, PIN - 686 670
- 14 **KRISHNAN**
AGED 48 YEARS, S/O. KUMARAN
S/O. KALUKURUMBAN, PARIYARATHU KAVUNGAL HOUSE,
SOUTH VAZHAKKULAM KARA,
SOUTH VAZHAKKULAM VILLAGE, PIN - 686 670
- 15 **AMMINI**
AGED 54 YEARS, D/O. KUMARAN
S/O. KALUKURUMBAN,, PARIYARATHU KAVUNGAL HOUSE,
SOUTH VAZHAKKULAM KARA,
SOUTH VAZHAKKULAM VILLAGE, PIN - 686 670
- 16 **LEELA**
AGED 52 YEARS, D/O. KUMARAN
S/O. KALUKURUMBAN, PARIYARATHU KAVUNGAL HOUSE,
SOUTH VAZHAKKULAM KARA,
SOUTH VAZHAKKULAM VILLAGE, PIN - 686 670
- 17 **VALSA**
AGED 50 YEARS, D/O. KUMARAN
S/O. KALUKURUMBAN, PARIYARATHU KAVUNGAL HOUSE,
SOUTH VAZHAKKULAM KARA,
SOUTH VAZHAKKULAM VILLAGE, PIN - 686 670



- 18 MINI
 AGED 45 YEARS, D/O. KUMARAN
 S/O. KALUKURUMBAN, PARIYARATHU KAVUNGAL HOUSE,
 SOUTH VAZHAKKULAM KARA,
 SOUTH VAZHAKKULAM VILLAGE, PIN - 686 670
- 19 SINI
 AGED 42 YEARS, D/O. PARIYARATHU KAVUNGAL HOUSE,
 VAZHAKKULAM VILLAGE. KUMARAN S/O. KALUKURUMBAN,
 SOUTH VAZHAKKULAM KARA,
 SOUTH VAZHAKULAM VILLAGE, PIN - 686 670
- 20 SUNIL
 AGED 38 YEARS, S/O. KUMARAN
 S/O. KALUKURUMBAN, PARIYARATHU KAVUNGAL HOUSE,
 SOUTH VAZHAKKULAM KARA,
 SOUTH VAZHAKKULAM VILLAGE, PIN - 686 670
- 21 ANITHA
 AGED 35 YEARS, D/O. KUMARAN
 S/O. KALUKURUMBAN, PARIYARATHU KAVUNGAL HOUSE,
 SOUTH VAZHAKKULAM KARA,
 SOUTH VAZHAKKULAM VILLAGE, PIN - 686 670
- 22 SARITHA
 AGED 35 YEARS, D/O. KUMARAN
 S/O. KALUKURUMBAN, PARIYARATHU KAVUNGAL HOUSE,
 SOUTH VAZHAKKULAM KARA,
 SOUTH VAZHAKKULAM VILLAGE, PIN - 686 670
- 23 LAKSHMI
 AGED 72 YEARS, W/O. LATE THEVAN
 S/O. LATE KALUKURUMBAN,
 PARIYARATHU KAVUNGAL HOUSE, VAZHAKKULAM KARA,
 SOUTH VAZHAKKULAM VILLAGE, PIN - 686 670
- 24 SUDHA
 AGED 50 YEARS, D/O. LATE THEVAN
 S/O. LATE KALUKURUMBAN,
 PARIYARATHU KAVUNGAL HOUSE, VAZHAKKULAM KARA,
 SOUTH VAZHAKKULAM VILLAGE, PIN - 686 670



- 25 **BABU**
AGED 48 YEARS, S/O. LATE THEVAN
S/O. LATE KALUKURUMBAN,
PARIYARATHU KAVUNGAL HOUSE, VAZHAKKULAM KARA,
SOUTH VAZHAKKULAM VILLAGE, PIN - 686 670
- 26 **SAJI**
AGED 46 YEARS, S/O. LATE THEVAN
S/O. LATE KALUKURUMBAN, PARIYARATHU KAVUNGAL HOUSE,
VAZHAKKULAM KARA,
SOUTH VAZHAKKULAM VILLAGE, PIN - 686 670
- 27 **SHIBU**
AGED 44 YEARS, S/O. LATE THEVAN
S/O. LATE KALUKURUMBAN,
PARIYARATHU KAVUNGAL HOUSE, VAZHAKKULAM KARA,
SOUTH VAZHAKKULAM VILLAGE, PIN - 686 670
- 28 **BEENA THANKAPPAN**
AGED 44 YEARS, W/O. LATE THANKAPPAN
S/O. LATE KALUKURUMBAN, PARIYARATHU KAVUNGAL HOUSE,
VAZHAKKULAM KARA,
SOUTH VAZHAKKULAM VILLAGE, PIN - 686 670
- 29 **AKHILMON THANKAPPAN**
AGED 26 YEARS, S/O. LATE THANKAPPAN
S/O.. LATE KALUKURUMBAN,
PARIYARATHU KAVUNGAL HOUSE, VAZHAKKULAM KARA,
SOUTH VAZHAKKULAM VILLAGE, PIN - 686 670
- 30 **ABIN THANKAPPAN**
AGED 26 YEARS, S/O. LATE THANKAPPAN
S/O. LATE KALUKURUMBAN,
PARIYARATHU KAVUNGAL HOUSE,
VAZHAKKULAM KARA,
SOUTH VAZHAKKULAM VILLAGE, PIN - 686 670
- 31 **M.K. ANILKUMAR**
S/O. KRISHNANKUTTI, MANAKULANGARA HOUSE,
MALAYIDAM THURUTH P.O.,
MALAYIDAM THURUTH, PIN - 683 561



- 32 A.K. MURALEEDHARAN
S/O. KRISHNANKUTTI NAIR,
ARAKKAL HOUSE, SOUTH VAZAKKULAM,
MUDIKKAL P.O.,
RESIDING AT VAISHNAVAM HOUSE., PIN - 683 105
- 33 GOPAL DIO @ C.K. GOPALAKRISHNAN
CHUDALAPARANBIL HOUSE, SETTAP KAVALA, MAAVINCHUVAD,
MUDIKKAL P.O., PIN - 683 556
- 34 K.M. SIRAJ
S/O. MUHAMMADH, KANNAPARANBIL HOUSE,
MALAYIDAM THURUTH P.O.,
MALAYIDAM THURUTH, PIN - 683 561
- 35 SUDHEER
S/O. SEYTH MUHAMMADH, CHEMBARATHAN HOUSE,
MALAYIDAM THURUTH P.O.,
MALAYIDAM THURUTH, PIN - 683 561
- 36 N.C. MOHANAN
S/O. CHELLAPPAN PILLA, NELLAMBURATH HOUSE,
BROADWAY, PERUMBAVOOR P.O., PIN - 683 542
- 37 C.A. ABDHUL KAREEM
S/O. MUSTHAFFA, CHIRAYATH HOUSE,
NADAKKAVU, VAZAKKULAM, PIN - 683 105
- 38 N.P. SUNNY
S/O. PATHROS, NAMMANARI HOUSE,
MALAYIDAM THURUTH P.O.,
MALAYIDAM THURUTH, PIN - 683 561
- 39 VIJI SUNNY
S/O. M.P. SUNNY, MAZUVANCHERY HOUSE,
NADAKKAVU, VAZAKKULAM, PIN - 683 105
- 40 THAHIRA NASSAR
S/O. NASSAR, ETHIYIL HOUSE,
NADAKKAVU, VAZAKKULAM, PIN - 683 105
- 41 SINI SUBRAHMANYAN
ETHIYIL HOUSE, NADAKKAVU,



VAZAKKULAM, PIN - 683 105

- 42 AISHABEEVI
 CHIRAYATH HOUSE, NADAKKAVU,
 VAZAKKULAM, PIN - 683 105
- 43 RAVI
 S/O. KUNJAPPAN, MANDHATTIL HOUSE,
 NADAKKAVU VAZAKKULAM, PIN - 683 105
- 44 PAULOSE
 S/O. PAILY, CHANDHANATHIL HOUSE,
 EDATHALA, PIN - 683 561
- 45 SUBRAHMANYAN
 S/O. KRISHNAN, CHOONDANI HOUSE,
 CHEMBARAKKI, VAZAKKULAM, PIN - 683 105
- 46 V.M. SHAMNADH
 S/O. VADAKKENATHIL HOUSE,
 MUDIKKAL P.O, PIN - 683 556

BY ADVS.
SHRI.SHIBU JOSEPH
SRI.SUDEEP ARAVIND PANICKER
SHRI. AJMAL V. A.
SHRI.A.S.DILEEP
SHRI.P.BINOD
SHRI.K.Y.SUDHEENDRAN
SMT.SUSEELA DILEEP
SHRI.K.N.HARISHANKAR
KUM.HARSHIDA P.
SMT.VRINDA BABU
SHRI.AMAN MANZOR
SHRI.SARATH VISWANATHAN
SHRI.KEVIN JOSE SHIBU
SHRI.JOSEPH FRANCIS
SRI.P.VISWANATHAN (SR.)
SMT.FATHIMA V.A.
SMT.A.C.ARFANA

THIS OP (CIVIL) HAVING BEEN FINALLY HEARD ON 06.07.2026,
THE COURT ON THE SAME DAY DELIVERED THE FOLLOWING:



T.R.RAVI, J.

OP(C) No.1129 of 2026

Dated this the 06th day of July, 2026

JUDGMENT

A settlement has now been arrived at owing to the effort taken by the Hon'ble Minister for Revenue and others and an agreement which has been signed by all the parties has been placed on record by the learned Advocate General. It is seen from the agreement that the terms of the settlement are to be completed within a period of one month, which includes construction of the houses having not less than 1000 Sq.ft.

In view of the settlement arrived at, it is ordered that the execution proceedings before the Munsiff Court, Perumbavoor shall be kept in abeyance for a period of one year to give effect to the terms of the settlement. If there is any failure on the part of any of the persons who are agreed to the aforesaid settlement, the decree holder is free to move the



Execution Court for necessary orders. It is expected that wisdom will prevail over all the parties and the settlement is taken to its logical end smoothly.

This original petition is closed with liberty to reopen.

Sd/-

T.R.RAVI

JUDGE

sn



APPENDIX OF OP(C) NO. 1129 OF 2026

PETITIONERS' EXHIBITS

Exhibit P1	TRUE COPY OF THE ORDER DATED 02.06.2025 IN E.A NO.96/2025 IN E.P. NO. 240/2022 IN OS NO.539/1994
Exhibit P2	TRUE COPY OF THE ORDER DATED 28.03.2026 IN E.P. NO. 240/2022 IN OS NO.539/1994 ON THE FILE OF THE HON'BLE MUNSIFF COURT, PERUMBAVOOR
Exhibit P3	TRUE COPY OF THE JUDGMENT IN O.P.(C) NO. 3314/2025 DATED 19.03.2026
Exhibit P4	TRUE COPY OF THE LETTER DATED 30.03.2026 ISSUED BY THE MUNSIFF COURT PERUMBAVOOR
Exhibit P5	TRUE COPY OF THE REQUEST MADE BY THE STATION HOUSE OFFICER, BEFORE THE MUNSIFF COURT, PERUMBAVOOR DATED 30.03.3026